

Annexure-3														
Name of the Corporate Debtor: Ushdev Windpark Private Limited														
CIN: U40300TN2012PTC088608														
Date of Commencement of CIRP 14.10.2025														
List of Creditors as on: 10.09.2026														

Secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in INR)														
Sl. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (In Rs.)	Amount of claim admitted (In Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Canara Bank	27.10.2025	468,176,263	468,176,263	Secured	468,176,263	Yes	No	100	-	-	-	-	Note 1
	Total		468,176,263	468,176,263		468,176,263			100	-	-	-	-	-

Note -1

Primary Security:

1. Hypothecation of receivables arising out of sale of power generated out of the wind generators acquired.

2. EMT / Hypothecation of project assets as at acquisition cost of Rs. 74.50 crs.

Collateral Security:

1. Exclusive charge by way of hypothecation over all the borrower's tangible movable assets

2. Exclusive charge by way of hypothecation over all the borrower's immovable properties

3. Exclusive charge by way of hypothecation on all the current assets

4. Exclusive charge by way of assignment of all the rights, title, interest, benefits, claims and demands whatsoever of the Borrower in, to and under the project documents, in any letter of credit, Guarantee including contractor guarantee.

Guarantees:

Corporate Guarantee Agreement dated 01.07.2014 signed by Ushdev Power Holdings Private Limited.

Personal Guarantee Agreement dated 01.07.2014 signed by Shri. Prateek Gupta.